

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Diary No.121/MP/2018

Date: 9.5.2018

To,

Abja power Pvt. Ltd.
3rd Block, Fifth Floor,
"My Home Hub",
Madhapur,
Hyderabad – 500081

Sir,

Subject:Application for downgrading of Inter-State Trading Licence from Category-II to Category-III

With reference to your application on subject mentioned above, you are directed to submit the following information, on affidavit, on or before, 31.5.2018:

- (a) Audited balance sheet and Profit & loss account along with notes of accounts for the year ending 31.3.2017 and 31.3.2018 along with Auditor's report and Director's report;
 - (b) Resume of all the present members of core management team by indicating their educational/ professional qualification, present and past experience details with name of organization, position held in chronological order by mentioning whether they are full time professional or not.
2. Further action in your application will be taken after compliance of the above.

Sd/-
(T.D. Pant)
Deputy Chief (Law)